

SPECIAL BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/284(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SAMPARK TRADE-LINK PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Ms. Tanushree Dasgupta, Adv.] For the Official Liquidator
Mr. Amit Chaudhury, Adv.]

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the Official Liquidator seeks time to file Vakalatnama and Periodical Report. Let the same be done within two weeks.
3. List the matter on **12.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)